

**HIGH COURT OF UTTARAKHAND, AT NAINITAL
OFFICE MEMORANDUM**

No: 102 /UHC/Listing Section/2022

Dated: 18.07.2022

Sub: Prior notice/intimation to the other party(ies)/Counsel(s) before mentioning the case.

On the subject above, I am directed to inform all concerned and learned members of the High Court Bar Association that-

- (A) The party/Counsel mentioning the case before the Hon'ble Court shall give prior notice to the other party(ies)/Counsel(s) before mentioning, clearly stating the date on which mentioning shall be done and get endorsement on Mention Memo in this regard as token of prior notice/information.
- (B) If date is fixed by the Hon'ble Court at the time of mentioning, then the mentioning party shall intimate the other party(ies)/Counsel(s) in writing or through e-mail the date fixed if the opposite party is not present at the time of mentioning.
- (C) The Bench Secretary shall at the time of mentioning make an endorsement whether both/all sides are present when the matter is mentioned.

By Order of Hon'ble the Chief Justice

Sd./-

(Vivek Bharti Sharma)
Registrar General

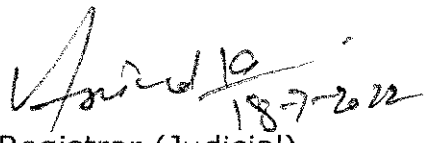
No. 3420 /UHC/Listing Section/2022,

Dated: 18.07.2022

Copy forwarded to the followings for information:-

1. P.P.S. to Hon'ble the Chief Justice for placing a copy of this Office Memorandum before His Lordship.
2. All the Private Secretaries to the Hon'ble Judges for placing a copy of this Office Memorandum before Their Lordship.
3. Private Secretary to the Advocate General, Uttarakhand.
4. Private Secretary to the Registrar General of the Hon'ble Court.
5. All the Registrars of the Hon'ble Court.
6. All the Bench Secretaries of the Hon'ble Court.
7. Chief Standing Counsel/Government Advocate, Uttarakhand.
8. Assistant Solicitor General for Government of India at Nainital.
9. Additional Chief Standing Counsel for State of Uttar Pradesh at Nainital.

10. President/Secretary, High Court Bar Association, Nainital with request to inform all the members of the Bar.
11. All the Judicial Sections of the Hon'ble Court.
12. Guard file/Notice Board.
13. OIC/NIC & System Analyst of the Court with the request to upload this Office Memorandum in the official website of the High Court of Uttarakhand.


18-7-2022
Registrar (Judicial)